

DIVISION BENCH
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/3(KB)2017
IA(I.B.C)/1474(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	NICCO CORPORATION LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

Ms.Neha Malu, PCS] For the Liquidator

O R D E R

1. Ld.Authorised representative for the Liquidator present.

2. IA(I.B.C)/1474(KB)2024

- i. This IA has been filed by the Liquidator for placing on record Progress Report, which is at page 71 and this application is duly supported by an affidavit of Liquidator at page 15.
- ii. This progress report is taken on record and IA is accordingly allowed and disposed of.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**